NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.26/ BB/2017		For Acceptance of Chairman's Report	230/ 232	Enlightiks Business Solutions Pvt. Ltd., & 2 Others

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

Chairman's report.

REPRESENTATION TO WHOM

SIGNATURE

SATIP FOHN SPICERY Decule & paper.

Counsel for petitioner is present. The matter is listed today for acceptance of

Heard the counsel for petitioner. List it for consideration on 11.08.2017.

MEMBER (J)

MEMBER (T)